

CCA. 39/05

in

O.A. No. 1426/04

①

08.04.05

Hon' Mr. S. P. Arya, A.M.

Hon' Mr. K. B. S. Rajan, J.M.

Sri A. Tewari, counsel for the applicant. Heard.  
By order dated 23.11.04 in O.A. No. 1426/04 the order dated 11.10.04 of the respondents by which his promotion vested on seniority of the applicant was cancelled, was not to be given effect to. It is stated that the applicant has been reverted inspite of order dated 23.11.04 having been served on respondents Sri V. K. Singh. Upon hearing the counsel for the applicant and perusal of the pleadings it is found necessary that the notice is issued to Shri V. K. Singh, Senior Superintendent of Post Offices, Bareilly Division, Bareilly to show cause why contempt proceedings should not be taken up against him for non-compliance of the orders dated 23.11.04. Issue notice accordingly returnable within 6 weeks.

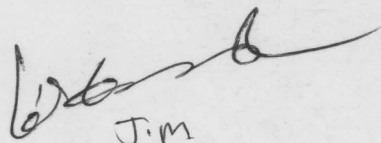
List on 26.05.05.

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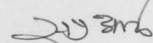
Notice with Copy of  
C.C.A. & Copy of order  
dt. 08/4/05 have been  
sent through Regd. post  
on 31/5/05. NOC #/  
undelivered notice  
have been Recd; for.

Submitted.

U. W.  
2/5

  
J.M.

msd



A.M.